

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 232
TO BE ANSWERED ON 21.07.2023

CSR FUNDS FOR UPGRADATION OF ANGANWADI CENTRES

†232. SHRI DULAL CHANDRA GOSWAMI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has appealed or proposes to make an appeal to corporate sector to spend a certain percentage of Corporate Social Responsibility (CSR) for the upgradation of Anganwadi Centres; and
- (b) if so, the details thereof along with the response of the corporate sector thereon?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) No, Sir. However, under 'Saksham Anganwadi and Poshan 2.0' Scheme guidelines, States at their level and in their own discretion shall involve CSR funds for construction of Anganwadi Centres purely on pro bono basis without any obligation. States/UTs shall similarly permit funding of Anganwadi Infrastructure e.g., Toilets, Rain Water Harvesting Structures, Drinking Water, etc., or any aspect of Anganwadi activity such as ECCE material, furniture, cooking utensils, kitchen infrastructure, storage facility, etc. by corporations, organisations, institutions or individuals.
